

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SHAHEED BHAGAT SINGH NAGAR

**Monthly consolidated statement showing Institution, Disposal & Pendency of Civil & Criminal Cases relating to the Courts
of District/Addl. District & Sessions Judges of Shaheed Bhagat Singh Nagar Sessions Division
for the Month of November 2019**

S.No.		Previous Balance		Institution		Cases added due to Restoration / Remand / Any other reason (to be specified)		Cases added due to physical verification		Received by Transfer		Total for Disposal		Disposal		Addl. Units Claimed	Diff.	Cases Transferred		Cases reduced on account of Physical Verification / for any other reason (to be specified)		Closing Balance		Increase /Decrease			
		C	U	C	U	C	U	C	U	C	U	C	U	C	U			C	U	C	U	C	U	C	U		
A.	CRIMINAL CASES																										
1	Session Trial Cases (IPC)																										
	- U/S 302 IPC (Murder)	22	132	1	6	0	0	0	0	0	0	23	138	0	0	0	0	0	0	0	0	0	23	138	1	6	
	- U/S 304(B) IPC (Dowry Death)	3	18	0	0	0	0	0	0	0	0	3	18	0	0	0	0	0	0	0	0	3	18	0	0		
	- U/S 376 IPC (Rape)	18	108	4	24	0	0	0	0	0	0	22	132	4	24	0	0	0	0	0	0	18	108	0	0		
	- U/S 363 & 366 IPC	5	30	0	0	0	0	0	0	0	0	5	30	1	6	0	0	0	0	0	0	4	24	-1	-6		
	- Other Session Cases under IPC	105	630	13	78	0	0	0	0	0	0	118	708	3	18	0	0	0	0	0	0	115	690	10	60		
	Total Session Trial Cases (IPC)	153	918	18	108	0	0	0	0	0	0	171	1026	8	48	0	0	0	0	0	0	163	978	10	60		
2	Session Trial Cases (Act)																										
	- Cases under the Narcotic Drugs and Psychotropic Substances Act, 1985	429	1716	19	76	0	0	0	0	0	0	448	1792	25	100	0	0	0	0	0	0	423	1692	-6	-24		
	- Cases under the Prevention of Corruption Act, 1988	21	126	0	0	0	0	0	0	0	0	21	126	0	0	0	0	0	0	0	0	21	126	0	0		
	- Cases under the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989	13	52	0	0	0	0	0	0	0	0	13	52	0	0	0	0	0	0	0	0	13	52	0	0		
	- Cases under the Electricity Act, 2003	1	4	0	0	0	0	0	0	0	0	1	4	0	0	0	0	0	0	0	0	1	4	0	0		
	- Cases under Terrorist And Disruptive Activities (Prevention) Act, 1987	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
	- Cases under Pre-Conception and Pre-Natal Diagnostic Act, 1994 & Medical Termination Of Pregnancy Act, 1971	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
	- Others	8	32	0	0	0	0	0	0	0	0	8	32	0	0	0	0	0	0	0	0	8	32	0	0		
	Total Session Trial Cases (Act)	472	1930	19	76	0	0	0	0	0	0	491	2006	25	100	0	0	0	0	0	0	466	1906	-6	-24		
3	Criminal Appeals (IPC)	138	138	8	8	0	0	0	0	0	0	146	146	9	8	0	1	0	0	0	0	137	137	-1	-1		
4	Criminal Appeals (Act)	145	72.5	8	4	0	0	0	0	0	0	153	76.5	7	3.5	2.5	0	0	0	0	0	146	73	1	0.5		
5	Criminal Revisions	69	34.5	9	4.5	0	0	0	0	0	0	78	39	5	2.5	0	0	0	0	0	0	73	36.5	4	2		
6	Untraced / Cancellation Reports	1	0	1	0	0	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	2	0	1	0		
7	Criminal Misc. Cases	391	660	58	33	0	0	0	0	0	0	449	693	76	1	2.5	23	0	0	0	0	373	669	-18	9		
8	Others (125 CrPC)	351	741	44	63	0	0	0	0	0	0	395	804	48	13	2	20	0	0	0	0	347	771	-4	30		

9	Bail Applications	29	15.5	134	66	0	0	0	0	0	0	163	81.5	135	64.5	0	3	0	0	0	0	28	14	-1	-1.5
	TOTAL CRIMINAL CASES	1749	4509.5	299	362.5	0	0	0	0	0	0	2048	4872	313	240.5	7	47	0	0	0	0	1735	4584.5	-14	75

B. CIVIL CASES																									
1	Civil Appeals	443	443	15	15	0	0	0	0	0	0	458	458	25	25	21	0	0	0	0	0	433	433	-10	-10
2	Rent Appeals	23	23	1	1	0	0	0	0	0	0	24	24	0	0	0	0	0	0	0	0	24	24	1	1
3	Civil Misc. Appeals	58	58	11	11	0	0	0	0	0	0	69	69	5	5	0	0	0	0	0	0	64	64	6	6
4	Original Civil Suits	31	186	2	12	0	0	0	0	0	0	33	198	1	2	0	4	0	0	0	0	32	192	1	6
5	Cases under the Hindu Marriage Act, 1955	535	2675	50	250	0	0	0	0	0	0	585	2925	36	78	1	102	1	5	0	0	548	2740	13	65
6	Cases under the Mental Health Act, 1987	0	0	1	3	0	0	0	0	0	0	1	3	0	0	0	0	0	0	0	0	1	3	1	3
7	Motor Accident Claim Cases	40	200	7	35	0	0	0	0	0	0	47	235	5	25	0	0	0	0	0	0	42	210	2	10
8	Land Acquisition Cases																								
	- Main Cases (1 case * 4 units)	35	140	0	0	0	0	0	0	0	0	35	140	0	0	0	0	0	0	0	0	35	140	0	0
	- Connected Cases (1 case * 1 unit)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Total Land Acquisition Cases	35	140	0	0	0	0	0	0	0	0	35	140	0	0	0	0	0	0	0	0	35	140	0	0
9	Town Improvement Act Cases																								
	- Main Cases (1 case * 4 units)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	- Connected Cases (1 case * 1 unit)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Total Town Improvement Act Cases	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Probate	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Executions	111	256	12	33	0	0	0	0	0	0	123	289	14	0	0	33	0	0	0	0	109	256	-2	0
12	Cases under Arbitration Act, 1996	44	126	0	0	0	0	0	0	0	0	44	126	7	0	0	21	0	0	0	0	37	105	-7	-21
13	Civil Misc. Applications	154	154	21	21	1	1	0	0	0	0	176	176	25	6	5	19	0	0	0	0	151	151	-3	-3
14	Pauper Appeals/Applications	34	62	2	4	0	0	0	0	0	0	36	66	0	0	0	0	0	0	0	0	36	66	2	4
15	Cross Appeal & Objections	8	7	0	0	0	0	0	0	0	0	8	7	0	0	0	0	0	0	0	0	8	7	0	0
16	Others (GWA)	79	316	5	20	0	0	0	0	0	0	84	336	0	0	0	0	0	0	0	0	84	336	5	20
	TOTAL CIVIL CASES	1595	4646	127	405	1	1	0	0	0	0	1723	5052	118	141	27	179	1	5	0	0	1604	4727	9	81
	GRAND TOTAL (Civil+Criminal)	3344	9155.5	426	767.5	1	1	0	0	0	0	3771	9924	431	381.5	34	226	1	5	0	0	3339	9311.5	-5	156

District & Sessions Judge,
Shaheed Bhagat Singh Nagar